

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 488
ANSWERED ON 25TH JUNE, 2019

IMPLEMENTATION OF PMKSY

**488. DR. AMOL RAMSING KOLHE:
SHRI KULDEEP RAI SHARMA:
SHRIMATI SUPRIYA SULE:
SHRI P.P. CHAUDHARY:
SHRI RAJESHBHAI CHUDASAMA:
DR. SUBHASH RAMRAO BHAMRE:
DR. HEENA GAVIT:
SHRI SUNIL DATTATRAY TATKARE:
SHRI SUDHAKAR TUKARAM SHRANGARE:**

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the various schemes/projects that are being implemented under Pradhan Mantri Kisan Sampada Yojana (PMKSY), along with the details of investments committed and status of these schemes/ projects, State-wise;
- (b) the funds utilised, allocated and released to various States under the scheme during the last three years, State-wise;
- (c) whether the funds released are sufficient to achieve the desired objective for which it has been set up and if so, the details thereof;
- (d) whether implementation of PMKSY has helped in ensuring remunerative prices for agriculture produces to the farmers and doubling their income, if so, the details of the benefit that have reached the farmers through this scheme since inception of the scheme;
- (e) whether the Government has been able to attract foreign investment in the field of food processing sector under the PMKSY and if so, the details thereof along with the quantum of investment generated; and
- (f) the other steps taken/being taken by the Government to boost the growth of food processing sector in the country by reducing wastage of agricultural produce, increasing the processing level, enhancing the export of the processed foods, enabling availability of hygienic and nutritious food to consumers at affordable price?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAMESWAR TELI)

(a) to (c): The following schemes are implemented under Pradhan Mantri Kisan Sampada Yojana (PMKSY):

- (i) Mega Food Parks;
- (ii) Integrated Cold Chain and Value Addition Infrastructure;
- (iii) Creation / Expansion of Food Processing & Preservation Capacities;
- (iv) Infrastructure for Agro-processing Clusters;
- (v) Creation of Backward and Forward Linkages;
- (vi) Food Safety and Quality Assurance Infrastructure; and
- (vii) Human Resources and Institutions

Under PMKSY, the Ministry of Food Processing Industries (MoFPI) mostly provides credit-linked capital subsidy in the form of grants-in-aid to the individuals, farmers, Farmer Producer Organisations (FPOs), Entrepreneurs, Cooperatives, Societies, Self Help Groups (SHGs), Private Companies and Central/ State PSUs etc. for setting up of food processing industries/ units/ projects. These Schemes are demand driven. Financial assistance to the eligible applicant is provided as per the Scheme guidelines against the Expression of Interest issued by the Ministry from time to time and as such no State/UT-wise allocation of funds are made.

The State/UT-wise major projects sanctioned under PMKSY is **Annexure**.

(d): The PMKSY is expected to leverage investment of ₹ 31,400 crore, handle of 334 lakh MT agro-produce valuing ₹ 1,04,125 crore, benefit 20 lakh farmers and generate 5,30,500 direct/indirect employment in the country by the year 2019-20. No assessment has since been made on the impact of PMKSY.

(e): 100% FDI is permitted under the automatic route in food processing sector. 100% FDI is also allowed through Government approval route for retail trading, in respect of food products manufactured and/or produced in India. The sector has witnessed FDI equity inflow of US\$3.28 billion during April 2014 to March 2019. Seven FDI proposals for retail trading in food products have been approved amounting to about US\$ 705 million during 2017-18.

(f): The other steps/measures taken to boost the growth of food processing sector in the country are: creation of a special fund of ₹ 2000 crores in National Bank for Agriculture and Rural Development (NABARD) to provide affordable credit to food processing industries, classification of food & agro-based processing units and cold chain as agricultural activity for Priority Sector Lending (PSL); lower Goods & Services Tax (GST) rates for majority of food products, 100% exemption of income tax on profit for new food processing units, 100 percent income tax exemption from profit derived by FPOs having annual turnover of Rs.100 crore for activities such as post-harvest value addition to agriculture, concessional import duty for plant and machinery under project imports benefit scheme, import duty exemption on import of raw material under advance authorization scheme etc.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 488 FOR ANSWERED ON 25TH JUNE, 2019 REGRADING IMPLEMENTATION OF PMKSY.

STATE/UT-WISE NUMBER OF MAJOR PROJECTS SANCTIONED UNDER PMKSY

Sl. No.	Name of the States/ UTs	Cold Chain	Mega Food Park	Unit Scheme	Agro Processing Clusters	Backward & Forward Linkages	Food Testing Labs	Total of all projects
1	ANDAMAN & NICOBAR	1	0	0	0	0	0	1
2	ANDHRA PRADESH	21	3	0	1	1	3	29
3	ARUNACHAL PRADESH	1	1	0	0	0	0	2
4	ASSAM	2	1	2	1	0	5	11
5	BIHAR	3	1	0	1	0	0	5
7	CHHATTISGARH	2	1	2	0	1	0	6
8	DELHI	0	0	0	0	0	8	8
9	GUJARAT	21	2	10	2	7	13	55
10	HARYANA	11	2	12	5	1	15	46
11	HIMACHAL PRADESH	15	1	9	1	2	2	30
12	JAMMU & KASHMIR	6	1	12	1	3	2	25
13	JHARKHAND	0	1	0	0	0	1	2
14	KARNATAKA	14	2	8	5	2	6	37
15	KERALA	8	2	4	1	2	2	19
16	MADHYA PRADESH	6	2	7	4	1	4	24
17	MAHARASHTRA	67	3	24	8	12	22	136
18	MANIPUR	2	1	1	1	1	1	7
19	MEGHALAYA	0	0	1	0	0	0	1
20	MIZORAM	2	1	1	0	0	0	4
21	NAGALAND	2	1	4	0	0	1	8
22	ODISHA	2	2	2	0	2	2	10
23	PUDDUCHERY	0	0	0	1	0	0	1
24	PUNJAB	18	3	4	2	4	7	38
25	RAJASTHAN	10	1	7	1	6	1	26
26	SIKKIM	0	0	0	0	0	1	1
27	TAMIL NADU	11	0	17	0	9	13	50
28	TELEANGANA	9	2	0	1	1	4	17
29	TRIPURA	0	1	0	0	0	1	2
30	UTTAR PRADESH	26	3	19	4	7	7	66
31	UTTARAKHAND	25	2	5	1	2	2	37
32	WEST BENGAL	11	2	4	0	1	8	26
	TOTAL	296	42	155	41	65	131	730